

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
155/16	226/17	Hearing	391 / 394	Pennar Hotels & Resorts Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Murali Aranthavan, Counsel for Petitioner.

Arjun K. Pankaj

Nishita Paul

2) Prema. Hakti

Advocate for  
ROC

Nishita Paul  
for

Heard counsel for petitioner. He has filed one memo of undertaking in respect of TP 224/2017, TP 225/2017, TP 226/2017 and TP 227/2017 signed by authorised representative of Petitioner Company dated 08.03.2017.

Orders reserved.

MEMBER (J)

MEMBER (T)